## IN THE HIGH COURT OF BOMBAY AT GOA

## LD-VC-BA-40 OF 2020

Prince Ezeawa	Applicant.
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Versus

State and Anr. ..... Respondents.

Shri K. Poulekar, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

## Coram:- <u>DAMA SESHADRI NAIDU J.</u> <u>Date</u>: <u>11<sup>th</sup> September 2020</u>

## <u>P.C.</u>

The learned Additional Public Prosecutor seeks one week time to file reply.

2. Post the matter on 18.9.2020.

DAMA SESHADRI NAIDU, J

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